

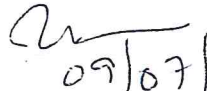


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/210/IB/2018
PETITION NUMBER : TCP/413/IB/2017
NAME OF THE APPLICANT : JOHN MICHAEL
NAME OF THE RESPONDENT : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 60(5) (C)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	John Michael	R. KAGAVENDRAN Counsel for Applicant	 09/07/18
2.	K. Moolthy	Counsel for Liquidator	
3.	VASUDEWAN	Liquidator	

ORDER

Counsel for the Applicant present. Liquidator along with his Counsel present. Counsel for the Liquidator is directed to file the reply before the next date of hearing. Matter is posted for arguments. Put up on **24.07.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)